

MEGHALAYA LEGISLATIVE ASSEMBLY

LIST OF BUSINESS

BUDGET SESSION

FRIDAY, MARCH 17, 2017

GOVERNMENT BUSINESS

1. Questions.
2. Shri TITOSSTARWELL CHYNE, MLA to call the attention of the Minister in-charge Commerce and Industries under Rule 54 (1) of the Rules of Procedure and Conduct of Business to the news item published in "*Mawphor*" dated 7th March, 2017 under the caption "*Bitar ka Hima Sohra bad Mawmluh ba khein sting ka Sorkar ia ka MCCL*".
3. Dr. MUKUL M. SANGMA, Chief Minister to lay the Annual Report of the Commission for persons with Disabilities for the year 2015-16.
4. Shri SNIAWBHALANG DHAR, Minister in-charge Power to lay the Ninth Annual Report of the Meghalaya State Electricity Regulatory Commission for the year 2015-2016.
5. Dr. M. AMPAREEN LYNGDOH, Minister in-charge Labour to lay the Notification on No. LBG. 69/15/pt/175 dated 14th March, 2017 relating to the Meghalaya Building and other construction worker's (Regulation of employment and Conditions of Service) (Amendment) Rules, 2017.
6. General discussion on the Budget.

*Shillong,
The 16th March, 2017.*

*Andrew Simons,
Commissioner & Secretary,
Meghalaya Legislative Assembly.*

Addendum to the List of Business

Dated: 17th March, 2017

7. Dr. Mukul Sangma, Chief Minister, to lay the following Notifications:

- (i) Notification No.ERTS (E) 24/2008/94 dated 15th March, 2017.
- (ii) Notification No.ERTS (E) 24/2008/95 dated 15th March, 2017.
- (iii) Notification No.ERTS (E) 24/2008/96 dated 15th March, 2017.
- (iv) Notification No.ERTS (E) 24/2008/97 dated 15th March, 2017.
- (v) Notification No.ERTS (E) 24/2008/98 dated 15th March, 2017.
- (vi) Notification No.ERTS (E) 24/2008/99 dated 15th March, 2017.
- (vii) Notification No.ERTS (T) 24/2016/58 dated 15th March, 2017.

***Andrew Simons,
Commissioner & Secretary,***

Meghalaya Legislative Assembly.